



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA



www.rbi.org.in

RBI/2022-23/162

DOR.STR.REC.94/21.06.008/2022-23

January 09, 2023

All Scheduled Commercial Banks
(including Small Finance Banks)
(excluding Local Area Banks, Payments Banks and Regional Rural Banks)

Dear Sir/ Madam,

Basel III Capital Regulations - Eligible Credit Rating Agencies

Please refer to paragraph 6.1.2 of the [Master Circular DOR.CAP.REC.3/21.06.201/2022-23 dated April 01, 2022](#) on Basel III Capital Regulations, wherein the list of domestic credit rating agencies accredited for the purpose of risk weighting banks' claims for capital adequacy purposes has been prescribed.

2. On a review, banks are advised to use the ratings of the following domestic credit rating agencies (arranged in alphabetical order) for risk weighting their claims for capital adequacy purposes:

- a) Acuite Ratings & Research Limited (Acuite)
- b) Credit Analysis and Research Limited (CARE);
- c) CRISIL Ratings Limited;
- d) ICRA Limited;
- e) India Ratings and Research Private Limited (India Ratings); and
- f) INFOMERICS Valuation and Rating Pvt Ltd. (INFOMERICS)

3. A reference is also invited to the [Press Release: 2022-2023/1033 dated October 12, 2022](#) in terms of which, Regulated Entities/ Market Participants were advised that in respect of ratings/credit evaluations required in terms of any guidelines issued by the Reserve Bank, no such fresh ratings/evaluations shall be obtained from Brickwork Ratings India Private Limited. Banks shall continue to be guided by the press release *ibid* till further review.

4. All other provisions regarding external credit ratings stipulated in the Master Circular *ibid* remain unchanged.

Yours faithfully,

(Manoranjan Mishra)
Chief General Manager